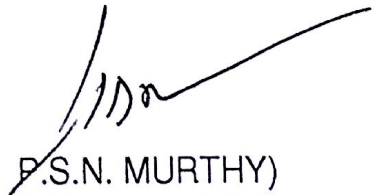


For information of Nationalized banks  
SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.10.2016 to 31.10.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.2,98,92,715 /- + interest	16.10.2016	Six months
2	Rs.57,609/- + int.	18.10.2016	91 days
3	Rs.71,80,917/- + interest	21.10.2016	Six months
4	Rs.12,50,000/- + interest	24.10.2016	91 days
5	Rs.5,00,,000/- + interest	25.10.2016	Six months
6	Rs.1,01,36,625/- + interest	26.10.2016	91 days
7	Rs.30,774/- + interest	27.10.2016	One year
8	Rs.57,62,180/- + interest	29.10.2016	91 days
9	Rs.55,43,783/- + interest	30.10.2016	One year
10	Rs.30,91,961/- + interest	30.10.2016	Six months
11	Rs.32,26,391/- + interest	31.10.2016	One year

Dated: 1.10.2016

  
P.S.N. MURTHY  
A.R.-cum-D.D.O.  
Supreme Court of India